

Vidhan Sabha Question

Name of Department	:	Urban Development Department
Starred Question No.	:	5134
Date of Reply	:	14.03.2022
Subject	:	Tree Cutting
Question Raised by	:	Sh. Ashish Butail (Palampur)
Minister Concerned	:	Urban Development Minister

Question	Answer
<p>(a) is it a fact that the tree cutting committee of Municipal Corporation Palampur have declared the trees around HIMUDA colony (Bindraban) dangerous to nearby houses; if yes, provide details with date of order to cut these trees;</p>	<p>(a), (b) & (c)</p> <p>Information has been laid on the table of the house.</p>
<p>(b) is it also a fact that the Municipal Corporation has requested for funds for felling of these trees from Disaster Management Department; details be given; and</p>	
<p>(c) what is the quantum of funds issued for the above felling; give details?</p>	

Reply to Starred Assembly Question No. 5134 asked by Sh. Ashish Butail (Palampur) regarding "Tree Cutting":-

- (a)** Yes. The Tree Authority Committee Municipal Corporation, Palampur has recommended lopping of 23 trees around Housing Board Colony Bindraban but the approval of the Government has not been given till date.
- (b)** The Municipal Corporation, Palampur vide letter No. 5743/MCP 2021 dated 24.12.2021 has requested the Deputy Commissioner, Kangra at Dharamshala to provide funds amounting to Rs. 3.00 Lac for this purpose.
- (c)** No fund has been received by Municipal Corporation, Palampur from the Deputy Commissioner, Kangra at Dharamshala, so far.